

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 01.05.2019 (WEDNESDAY)

Court II
02: 00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 10 of 2019 in Comp. App. (AT) No. 207 of 2017	Belfin Spa & Ors. Vs. Jaimin Girish Patel & Ors.	Jatin Zaveri	

For Hearing

2.	I.A No. 1060 of 2019 in Comp. App. (AT) No. 207 of 2017	Belfin Spa & Ors. Vs. Cima Shyam Springs Pvt. Ltd & Ors.	Armin Wandrewala Akshay Vani	Himanshu Vij Anisha Mahajan
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For Hearing (Part Heard)

3.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. AnkitaPratisthan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi
4.	Comp. App (AT) No. 321 of 2018	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. &Ors.	AnirudhWadhwa	Sumesh Dhawan

By Order
-sd/
Registrar

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